

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOS-

WAMI): (a) and (b) Government of Maharashtra have proposed rates of royalty on iron-ore as follows:

	<i>Existing Rate</i>	<i>Proposed Rate</i>
	Rs.	Rs.
(i) Ore Lumps		
(a) with 65% Fe or more	6.00	8.00
(b) with 62% Fe or more but less than 65% Fe.	3.50	5.00
(c) with 60% Fe or more but less than 65% Fe	2.50	4.50
(d) with less than 60% Fe	2.00	4.00
(ii) Ore Fines		
(A) Fines (including natural fines produced incidental to mining and sizing of ore)		
(a) with 65% Fe or more	3.50	5.00
(b) with 62% Fe or more but less than 65% Fe	2.00	4.50
(c) with less than 62% Fe	1.50	4.00
(B) Concentrate prepared by beneficiation and/or concentration of low grade ore containing 40% Fe or less	0.50	1.50

Telecast of Children Film During Last Year

1630. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of children films telecast during last one year;
- (b) whether Government propose to telecast more children films; and
- (c) if not, the reasons therefor?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Doordarshan had telecast, in all, 14 children's films over its national network during the period from June, 1989 to July, 1990.

(b) It is Doordarshan's endeavour to telecast good quality children's

films in increasing numbers to the extent possible.

(c) Does not arise.

Seized Goods at International Airports in 1989

1631. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of FINANCE be pleased to state:

- (a) the details and value of goods seized from passengers at Delhi, Bombay, Calcutta and Madras airports during the years 1989 and 1990 uptill now;
- (b) the total amount collected from the sale of those confiscated goods;
- (c) the value of goods which have not so far been sold; and
- (d) the reasons for delay in their disposal?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) The information is being collected and will be laid on the table of the House.

[English]

Proposal to produce more Steel by Private Sector

1632. **SHRI UTTAM RATHOD: SHRIMATHI BASAVA RAJESWARI:**

Will the Minister of STEEL AND MINES be pleased to state:

(a) the quantity of steel being produced in the country by the private sector;

(b) whether Government propose to allow private sector to expand its production capacity and set up new steel projects; and

(c) if so, the details thereof and the steel expected to be produced through private sector by the end of the Eighth Plan?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) The quantity of crude steel produced by the secondary producers during 1989-90 was 3.13 million tonnes and that by the Tata Iron & Steel Company Ltd. (TISCO) 2.32 million tonnes.

(b) and (c) It has been decided to allow creation of additional steel making capacity in the secondary sector with unit capacity upto one million tonne based on electric arc furnace/energy optimising technologies including small blast furnaces. Entrepreneurs will have the option to decide the plant size keeping in view the product-mix and technology to be adopted. Six million tonnes of crude steel is expected to be produced by the secondary producers by the end of the Eighth Plan and 3.05 million tonnes by TISCO.

Promotion of SC/ST Candidates in NFDC

1633. **SHRI ANADI CHARAN DAS:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether no relaxation is given to Scheduled Caste and Scheduled Tribe candidates in departmental promotions in National Film Development Corporation as provided in Presidential Directive;

(b) if so, the reasons therefor;

(c) the number of times the D.P.C. met for selection of candidates in promotion and the number of times when no SC/ST representative was included in D.P.C. and the reasons therefor;

(d) the total strength in National Film Development Corporation as on 30 June, 1990 and the number of SC/ST amongst them; and

(e) the steps taken to fill the backlog of reserved posts?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) The National Film Development Corporation (NFDC) gives relaxation in gradation to the Scheduled Caste/Scheduled Tribe candidates for considering them for promotion.

(c) Since 1982 the DPC constituted for recruitment and promotion upto the level of Senior Assistants in the NFDC has met on 15 occasions upto March, 1990. There was no SC/ST member in the D.P.C. on three occasions prior to 1983. An SC member was nominated to the D.P.C. in April, 1983 who has been associated in all the DPCs meeting held thereafter.

(d) the staff strength of NFDC as on 30-6-90 was 283 out of which 30 employees belong to SC/ST category